

15.O.A. NO.060/00783/14

B

Narinder Kumar Vs. Union of India & Others

12.08.2015

Present: Mr. Jagdeep Jaswal, counsel for the applicant

Mr. Sanjay Goyal, counsel for respondents

1. Learned counsel for the applicant seeks and is granted two weeks time, by way of last opportunity, for filing rejoinder.
2. List on 18.09.2015.

(RAJWANT SANDHU)

MEMBER (A)

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1- Rajwantsingh
Unjpt
RAJWANT SANDHU

(SANJEEV KAUSHIK)

MEMBER (J)